Suppl. Cause List No. 1 Sr. No. 04

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 67/2016

State of J&K ...Petitioner

Through:-Mr. Sudesh Magotra, Dy. AG

v/s

Partap Singh and another

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

**ORDER** 

Issue fresh notice to the respondents.

List on 15.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 08.06.2020 Shammi